NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 148/297/NCLT/AHM/2016(New) C.A. No. 118/297/CLB/MB/2012(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

Name of the Company:

C.B. Doctor Ventilators Pvt. Ltd.

Section of the Companies Act:

Section 297 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S. GODSAWALA ADVOLATE APPLICANTS Muchique

Learned Advocate Mr. Pavan Godiawala present for Applicant.

Order complied with. Inform ROC accordingly.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of July, 2017.